

shmir issue without any preconditions;

(b) if so, the reaction of Government thereto; and

(c) whether any initiative has been made by Government for bilateral talks with Pakistan within the framework of Simla Agreement for normalisation of relations between both the countries?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K.GUJRAL): (a) Government have seen press reports of Pakistan Prime Minister's statement about Pakistan's readiness to have a dialogue with India to resolve differences over Kashmir.

(b) Government have made it clear that such a dialogue would be purposeful and helpful if Pakistan desists from interference in our affairs and also refrains from vitiating the atmosphere. It is imperative to have a climate which is conducive for holding meaningful discussions.

(c) Government remains committed to the agreement reached during the visit of Pakistan's Foreign Minister to India in January, 1990 to continue discussions at all levels and on all issues connected with the pending problems. Those meetings will take place on mutually convenient dates.

Installation of RAX

5627. SHRI M.M. PALLAM RAJU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the projected number of RAXs that Government plans to install over the next five Year;

(b) the names of all the organisations, both government and private, which have been issued licences to produce RAXs; and

(c) the average estimated cost of production of a single unit of RA?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P.UNNIKRISHNAN): (a) It has been planned to instal about 2491 C-DOT RAXs during the five year period 1990-95. This excludes other small exchanges means for Rural use like 64 Port MILT and 200 PORT PAM Switch which has not been styled as RAX.

(b) A Statement is attached in relation to C-DOT Vendors.

(c) The average ex-factory cost is about Rs. 2500/- per line in respect of 128 port C-DOT RAX, based on production cell Data.

STATEMENT

List of Parties in whose favour letter of Intent producing C-DOT RAXs has been issued as on 5th March, 1990

Sl.No.	Name of Party	State
1	2	3
1.	Andhra Pradesh Electronics Development Corporation	Andhra
2.	Arvind Mills Ltd.	Maharashtra
3.	Assam Electronics Development Corporation Ltd.	Assam

1	2	3
4.	Bharat Electronics Ltd.	U. P.
5.	Bharat Heavy Electricals Ltd.	Karnataka
6.	BPL Systems & Projects Ltd.	Kerala
7.	Central Electronics Ltd.	U. P.
8.	Continental Device India Ltd.	Delhi
9.	Crompton Greaves Ltd.	Karnataka
10.	Debikay Information Technology Ltd.	U. P.
11.	Essen Telecom (P) Ltd.	Gujarat
12.	Harton Net Works Ltd.	Haryana
13.	HCL Ltd. (Telecommunication Division)	Haryana
14.	Hindustan Brown Boveri Ltd.	Karnataka
15.	Indeem Electronics Ltd.	Tamil Nadu
16.	Instrumentation Ltd.	Rajasthan
17.	J & K Telecom	J & K
18.	Kalindi Rail Nirman (Engrs.) Ltd.	Rajasthan
19.	Karnataka Telecom Ltd.	Karnataka
20.	Keltron Kerala State Electronics Development Corporation Ltd.	Kerala
21.	Larson & Toubro Ltd.	Karnataka
22.	L Avenir Business Systems	Andhra
23.	Magnavision electronic (P) Ltd.	Karnataka
24.	Maharashtra State Electronics Corporation Ltd.	Maharashtra
25.	Modi Telematics Ltd.	Himachal

1	2	3
26.	Nelco (National Radil Electronics Co. Ltd.	Maharashtra
27.	Punjab Communication Ltd.	Punjab
28.	Radiant Electronics.	Orissa
29.	Rajasthan State Ind. Dev. Corporation	Rajasthan
30.	Rajasthan Telematics (P) Ltd.	Rajasthan
31.	U. P. Hill Electronics Dev. Corpn. Ltd.	U. P.
32.	Telematics System Ltd.	Tamil Nadu
33.	Uptron India Ltd.	
34.	W. S. Industries	Karnataka
35.	Webel Electronics Communications System Ltd.	West Bengal
36.	Indian Telephone Industries.	Bangalore

Land under Cultivation

5628. SHRI M. M. PALLAM RAJU: Will the Minister of AGRICULTURE be pleased to state:

(a) the total land under cultivation, State-wise;

(b) estimated number of small and marginal farmers: State-wise; and

(c) whether there is a decrease in productivity due to rapid increase in the

number of small and marginal farmers?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). A statement giving total cultivable land for 1986-87 (latest available) on the basis of Land Use Statistics and number of operational holdings classified as small and marginal according to Agricultural Census 1985-86 is attached.

(c) The estimates of productivity are not compiled according to the classification of farmers, such as small and marginal.